

- (ii) It should have minimum level of disaster resistant technology to be able to withstand minor earthquakes, cyclone, flood etc.; and
- (iii) the walls are plastered at least externally.

It is also desirable that the house should have adequate space for pursuing livelihood activities, a verandah, a stair case to go to the top of the house and a rain water harvesting system.

The recommendations of the Task Force have been forwarded to all the States/UTs on 3rd February, 2010.

(c) and (d) The grant provided under IAY is the unit assistance and not the actual unit cost. The beneficiary is expected to put his own labour for construction of the house. The beneficiary can avail loan upto Rs. 20,000/- from a nationalized bank at an interest rate of 4% per annum under Differential Rate of Interest (DRI) Scheme. In addition, an IAY beneficiary can avail funds to the tune of Rs. 2200/- from the Total Sanitation Campaign (TSC) for construction of sanitary latrine. The Government has enhanced the unit assistance for IAY houses with effect from 1.4.2010 from Rs. 35,000/- to Rs. 45,000/- in plain areas and from Rs. 38,500/- to Rs. 48,500/- in hilly/difficult areas.

(e) According to the estimates made by the Registrar General of India based on 2001 Census, the housing shortage of Gopalganj district was 1,28,827 houses. Against this housing shortage, 1,10,589 houses have been constructed under IAY in the district since the year 2001-02. Targets under IAY are set on year to year basis depending upon the availability of funds.

Use of waterways to boost economic activities

1016. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of SHIPPING be pleased to state:

(a) whether Government is aware that the use of waterways is capable of generating employment, both directly and indirectly also trade and other economic activities which will enhance the economy of the North Eastern Region significantly; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MUKUL ROY): (a) and (b) Yes, Sir. According to a study on "Economic gains of Cargo Movement through Inland Water Transport mode in National Waterway — 1 and 2" carried out by National Council of Applied Economic Research during 2006, the development of inland waterways have the potential for creating additional and other economic activities. However, no such specific study for North Eastern Region has been conducted.

Ports under consideration in the east coast of India

1017. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of SHIPPING be pleased to state:

(a) how many major, medium and minor ports are under considerations in the east coast of the country;

(b) how many of them are being situated in eco-fragile areas; and

(c) whether setting up of large scale infrastructures are accompanied with cost benefit analysis for the local communities?

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): (a) to (c) No proposal for setting up of a major port in east coast of the country is under consideration of the Central Government, In so far as non-major ports are concerned, as per the Indian Ports Act, 1908, they are under the overall jurisdiction of the respective State Governments. The cost benefit analysis for the local communities while setting up of non-major ports may be taken by the State Governments.

Inland waterways to link ports in Gujarat

1018. SHRI PARSHOTTAM KHODABHAI RUPALA: Will the Minister of SHIPPING be pleased to state:

(a) whether any steps has been taken by the Ministry to create inland waterways to link various ports of Gujarat to other major parts of the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MUKUL ROY): (a) No, Sir.

(b) Does not arise.

Foreign cargo vessels/ships

1019. SHRI NAND KUMAR SAI: Will the Minister of SHIPPING be pleased to state:

(a) the number of foreign cargo vessels/ ships arrived at major ports in the country during 2008-09 and 2009-10, port-wise;

(b) if so, the details thereof;

(c) the quantity and type of cargo carried by foreign and domestic cargo vessels/ships during the said period separately, port-wise and year-wise;

(d) the details of domestic and foreign ships detained for alleged irregularities during the said period, port-wise, company-wise and year-wise; and

(e) the action taken by Government against such ship/cargo companies during the said period, company-wise and year-wise?

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): (a) to (c) Information is given in the Statement-I (See below).

(d) and (e) Information is given in the Statement-II.